

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

2. I.A. 1982/2023

IN

C.P.(IB)-1299(MB)/2022

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **16.05.2023**

NAME OF THE PARTIES: Prakash Kirtilal Mehta

V/s.

C Mahendra International Ltd.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Today's board is discharged, due to the personal inconvenience of the Hon'ble
Judicial Member.

List this matter on **26.06.2023**.

Sd/-
MADHU SINHA
Member (Technical)
//Vitthal//

Sd/-
H. V. SUBBA RAO
Member (Judicial)